

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
ALLAHABAD**

REGIONAL BENCH - COURT No.I

**Excise Restoration of Appeal Application No.70391 of
2019**

(On behalf of the Appellant)

**In
Excise Appeal No.53082 of 2015**

Shri Durvesh Kumar

.....Appellant

VERSUS

Commissioner of Central Excise

.....Respondent

APPEARANCE:

A Letter on Record for Appellant

Shri Anupam Kumar Tiwari, Authorized Representative for Respondent

CORAM :

Hon'ble Mrs. ARCHANA WADHWA, MEMBER (JUDICIAL)

Hon'ble Mr. ANIL G. SHAKKARWAR, MEMBER (TECHNICAL)

DATE OF HEARING: 27 November, 2019

DATE OF DECISION: 27 November, 2019

ORDER

The ROA Application and appeal is allowed. For order, see order of date in Excise Appeal No.50043 of 2016.

Sd/-

**(Archana Wadhwa)
Member (Judicial)**

Sd/-

**(Anil G. Shakkarwar)
Member (Technical)**

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